

(c) what are the countries that Harsh Chadha has visited in the same period and on which dates;

(d) the purpose of their above visits; and

(e)

whether Win Chadha and Harsh Chadha were wanted by Government in this period for violation of FERA?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI K. NATWAR SINGH): (a) Shri Hersh Chadha tendered certain documents carried by him to the Enforcement Directorate under Section 40 of FERA Act, 1973. These documents contained photocopies of page No. 1 to 7, 34 to 36 of Shri Win Chadha's passport issued by the Consulate General of India, San Francisco, on 8.6.1987.

(b) These pages do not bear any entry regarding Shri Win Chadha's travel.

(c) and (d) According to entries in his passport, Shri Hersh Chadha entered USA in June, 1987, and January, 1988. Some other visas are affixed on his passport without any entry details.

(e) Shri Win Chadha and Hersh Chadha were required by the Enforcement Directorate for investigation under FERA Act and for appearance in the Court of Additional Chief Metropolitan Magistrate, New Delhi.

Extradition of Win Chadha

1065. SHRI LAL K. ADVANI;
SHRI ASHWANI KUMAR:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether Shri Win Chadha is not a Green Card holder in U.S., if so, whether Government have initiated move for his extradition in order to initiate proceeding against him in India for FERA violations;

(b) if so, what is the progress in this regard; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHEJI K. NATWAR SINGH): (a) to (c) According to information made available by the US Government recently, Shri Win Chadha does not hold a Green Card.

Government examined the possibility of initiating extradition proceedings. However, Shri Win Chadha has since returned to India on 14.4.88.

Public sector undertaking without chief executives

1066. SHRI YASHWANT SINHA: SHRI SUBAS MOHANTY:

Will the PRIME MINISTER be pleased to state:

(a) the number of public sector undertakings of Government of India which are without chief executives;

(b) the dates since when these posts have been vacant; undertaking-wise; and

(c) the dates by which these vacancies are likely to be filled up?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. CHIDAMBARAM): (a) and (b) According to the available information, there were 26 posts of chief executives in central public enterprises vacant as on 20th April, 1988. The dates since when these posts have been vacant, undertaking-wise are given in the enclosed Statement (See below). This does not include the posts of chief executives which are kept in abeyance or which are newly created

ones and where the Public Enterprises Selection Board is yet to make its recommendations.

(c) In view of the procedural for-

malities, it is not possible to indicate specifically the dates by which the vacancies are likely to be filled up. However, recruitment action to fill up these vacancies is under way.

Statement

Sl.No	Name of the post/enterprises	Date of vacancy
1.	MD, Bharat Brakes & Valves Ltd.	16-04-87
2.	CMD, Mazagon Dock Ltd.	20-12-87
3.	MD, Hindustan Fluorocarbons Ltd.	New post
4.	MD, Modern Food Industries Ltd.	29-09-87
5.	CMD, National Thermal Power Corpn. Ltd.	03-11-87
6.	MD, Southern Pesticides Ltd.	24-02-88
7.	MD, Karnataka Antibiotics & Pharm. Ltd.	08-09-87
8.	MD, Electronics Trade & Tech. Deve. Corpn.	24-04-88
9.	CMD, NTC (UP) Ltd.	28-11-85
10.	CMD, Hospital Services Consl. Corpn.	New post
11.	MD, Scooters India Ltd.	26-12-86
12.	CMD, NTC (Gujarat) Ltd.	17-11-87
13.	Chairman, State Trading Corpn.	08-10-87
14.	CMD, NTC (WAB& O) Ltd.	16-12-87
15.	CMD, Engineering Projects India Ltd.	25-09-87
16.	CMD, Bharat Heavy Electricals Ltd.	12-11-87
17.	CMD, Cotton Corpn. of India Ltd.	24-09-87
18.	MD, India Tourism Deve. Corpn.	18-03-87
19.	Chairman, Minerals & Metal Trading Corpn.	18-09-87
20.	MD, Bharat Process & Mech. Engg. Ltd.	09-11-87
21.	CMD, National Bicycle Corpn. Ltd.	15-01-88
22.	MD, Central Cottage Industries Corpn.	02-12-87
23.	MD, Mandya National Paper Mills Ltd.	10-02-88
24.	CMD, Indian Petrochemicals Corpn. Ltd.	30-03-88
25.	CMD, National Hydro-electric Power Corpn.	18-05-88
26.	MD, Bengal Immunity Co. Ltd.	08-04-88